Government of India Ministry of Drinking Water and Sanitation LOK SABHA UNSTARRED QUESTION NO.1633 TO BE ANSWERED ON 20-12-2018

Status, Allocations and Utilisationsunder SBM-G

1633. SHRI RAJESH PANDEY:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) the status of implementation of the Swachh Bharat Mission (SBM) - Grameen and utilisation of the funds allocated/released, State/UT-wise;

(b) whether Government has urged the States to fully utilized the funds released and if so, the details thereof and response from States, especially Uttar Pradesh; and

(c) the steps taken by the Government to monitor the effective implementation of the scheme?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched on 2nd October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country.Sanitation coverage in the country as on 2.10.2014 was 38.7%. This has now increased to 97.11%. State/UT-wise sanitation coverage, the number of individual household latrines (IHHLs) constructed, and the number of ODF declared villages, as reported by the States/UTs on the Integrated Management Information System of SBM(G) as on 17.12.2018, are given at Annexure-1.SBM(G) is a demand driven scheme, hence fixed State-wise allocation of funds is not made. However, details of State/UT-wise Centre share released and utilized during the last 4 years and the current year are given at Annexure-2.

(b) As per SBM (G) guidelines, the unspent balance available with the States are adjusted while considering subsequent releases. The utilization of funds under the programme is also monitored through Integrated Management Information System. Regular review meetings/video conferences are also held with the States to review the effective utilization of funds. In case of Uttar Pradesh, a total of Rs.6592.64 crore have been released in the current financial year 2018-19 and the State has reported an expenditure of Rs.5335.40 crore.

(c) Ministry of Drinking Water and Sanitation has developed a comprehensive system of monitoring of implementation of the programme through field visitsby the Ministry's officials, National Level Monitors, various reports available on online Integrated Management Information System (IMIS), review meetings and Video conferencing with the States/UTs, multi-level decentralized verification process by the districts and States, and third party surveys. On-line monitoring has been strengthened and transparency increased in the implementation of the programme by making all the data including the names and addresses of the beneficiaries of Individual Household Latrines (IHHLs) available in the public domain. A Mobile applicationhas also been developed for uploading photographs of toilets. A mobile application called Swachch app also allows any citizen to view the progress made under SBM(G).

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1633 due for reply on 20-12-2018

S.N. State/UT Sanitation IHHLs **ODF** declared villages as on Coverage as constructed from on 17.12.2018 17.12.2018 2.10.2014 to 17.12.2018 A & N ISLANDS 100.00 18535 192 1 2 ANDHRA PRADESH 100.00 3807367 18841 5389 ARUNACHAL PRADESH 100.00 3 114808 4 ASSAM 99.09 3171106 22127 BIHAR 5 90.75 9572210 16695 6 CHANDIGARH 100.00 0 13 CHHATTISGARH 100.00 3307460 18769 7 100.00 18758 69 8 D & N HAVELI 9 DAMAN & DIU 100.00 1600 26 10 GOA 76.22 28637 22 GUJARAT 100.00 3175863 11 18261 12 HARYANA 100.00 633610 6908 13 HIMACHAL PRADESH 100.00 172734 15921 14 JAMMU & KASHMIR 100.00 1077044 7565 15 JHARKHAND 100.00 3344371 29564 16 KARNATAKA 100.00 4191232 26931 17 KERALA 100.00 226602 2027 18 LAKSHADWEEP 100.00 0 9 19 MADHYA PRADESH 100.00 6288078 50228 20 MAHARASHTRA 100.00 40500 5535021 21 MANIPUR 100.00 2556 243133 22 MEGHALAYA 100.00 209357 6028 23 MIZORAM 100.00 33988 695 NAGALAND 100.00 130781 1451 24 75.33 17793 25 **ODISHA** 5071913 PUDUCHERRY 100.00 28002 265 26 PUNJAB 100.00 299645 13726 27 RAJASTHAN 100.00 42869 28 7642968 29 SIKKIM 100.00 4514 441 12524 30 TAMIL NADU 100.00 4717339 TELANGANA 94.47 2800890 6885 31 32 TRIPURA 96.22 279882 693 33 97468 UTTAR PRADESH 100.00 17075393 34 UTTARAKHAND 100.00 478484 15473 35 WEST BENGAL 37594 98.52 6008720 Total 97.47 8,97,10,045 5,36,518

State/UT-wise Sanitation Coverage, no. of IHHLs constructed and no. of ODF declared villages as on 17.12.2018

Annexure-2

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1633 due for reply on 20-12-2018

State/UT	2014-15		2015-16		2016-17		2017-18		2018-19 (till 17.12.2018)	
	Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	30.72	5.92	0.00	11.85
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	1219.88	1255.91	562.99	450.74
ARUNACHAL PRADESH	14.61	14.26	38.71	29.40	65.09	65.05	137.30	57.09	25.66	27.40
ASSAM	185.78	120.44	474.27	484.35	747.58	568.23	1171.95	721.63	280.60	729.66
BIHAR	0.00	104.59	221.55	326.40	131.86	148.69	875.92	153.80	2088.18	1594.89
CHHATTISGARH	28.12	17.72	144.72	263.24	584.46	408.88	677.83	570.47	224.25	234.61
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	17.68	0.00	0.00	16.59
DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00	2.00	0.00	0.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.52	5.77	0.00	15.15
GUJARAT	156.07	154.17	478.22	575.90	751.23	626.48	466.04	395.60	0.00	73.45
HARYANA	5.93	61.52	32.76	73.80	68.79	34.20	39.66	34.43	70.24	4.62
HIMACHAL PRADESH	130.17	30.12	4.37	71.42	117.30	81.37	20.68	24.44	0.00	15.76
JAMMU & KASHMIR	103.08	4.66	4.05	67.45	59.51	53.19	202.38	164.53	278.37	115.47
JHARKHAND	23.05	75.48	97.32	266.99	455.46	423.44	698.66	560.57	376.48	421.89
KARNATAKA	312.57	440.87	450.77	444.21	419.56	399.53	983.39	773.39	369.86	457.10
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	59.36	17.92	12.47	11.96
MADHYA PRADESH	0.00	222.87	374.33	819.89	1210.77	1121.10	1380.61	757.38	590.94	780.18
MAHARASHTRA	236.11	257.08	567.45	644.50	528.94	616.11	1235.34	839.04	1352.92	289.17
MANIPUR	9.18	19.93	44.19	53.60	27.28	4.54	77.02	6.10	37.53	30.91
MEGHALAYA	0.00	36.67	35.65	56.13	75.70	41.13	153.89	77.06	0.00	45.35
MIZORAM	0.00	2.57	3.32	7.27	10.98	4.31	46.24	31.73	4.98	5.43
NAGALAND	20.87	0.76	10.83	28.10	64.12	44.12	71.41	8.28	0.00	60.31
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	457.02	463.61	1052.27	609.57
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	50.25	9.37	0.00	20.24
PUNJAB	0.00	7.66	38.70	59.55	197.02	73.26	283.48	42.99	0.00	23.71
RAJASTHAN	271.57	311.30	938.73	1307.23	777.30	1065.63	981.51	848.21	373.50	283.58
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	12.98	1.01	1.96	2.25
TAMIL NADU	205.12	138.09	78.94	560.54	537.02	506.17	865.94	784.86	225.65	216.24
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	481.94	305.68	515.05	362.50
TRIPURA	50.65	16.81	38.89	52.90	24.98	20.03	24.00	16.32	58.47	79.04
UTTAR PRADESH	237.99	256.83	565.39	571.91	1153.33	1131.74	3155.37	2688.06	6592.64	5335.40
UTTARAKHAND	40.52	43.70	49.37	71.72	348.05	149.55	146.69	175.05	0.00	71.12
WEST BENGAL	371.52	469.16	712.92	911.02	655.50	838.58	583.23	431.46	127.06	143.34
Total	2730.33	3082.32	6362.96	9421.95	10559.58	10025.49	16610.88	12227.70	15222.07	12540.46